

the 'Disposal Cost' and 'Cost finally charged' was accounted for under 'Family Planning' head; and

(b) if so, considering the declared policy of the present Government in regard to excesses connected with family planning during emergency, whether Government would consider sympathetically refunding to the allottees the above mentioned amount?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

Provision for resolving disputes by National Sports Organisation

4039. SHRI K. RAMAMURTHY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many National Sports Organisations have included in their constitutions a provision for resolving disputes through arbitration; and

(b) what action has been taken against such of those organisations which have not complied with this directive of the Education Ministry before May 31, 1978?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Three.

(b) On requests received from a number of National Sports Federations and on the recommendation of All India Council of Sports and other National Sports Federations have been given time upto 31st December, 1978 to take necessary action in their behalf.

Government Quarters in Rama Krishna Ashram Marg area, New Delhi

4040. SHRI V. G. HANDE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether huge mass of construction debris is lying and the conditions of roads/lanes and bye-lanes is very unsatisfactory and there is a mass growth wild vegetation in the area of newly constructed Type I Quarters (Clive Square) Block K, and Type II Quarters in Block C: (Albert Square) D.I.Z. area of Rama Krishna Ashram Marg, New Delhi;

(b) whether Government have received any representation forwarded by a member of Parliament in this regard, if so, the details thereof and the action Government have taken thereon;

(c) whether these quarters have no cross ventilation and substandard material have been used in the construction of these quarters and the concerned Chief Engineer gave an assurance to the residents of these areas to get the defects removed immediately; and

(d) if so, what remedial steps Government propose to take to develop parks and lawns in these areas and to make the quarters liveable?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a). No, Sir. Roads and bye-lanes have been constructed with water bound macadam. New Delhi Municipal Committee is currently laying services like sewerage, water supply and electricity. This activity damages the road surface which will be repaired bitumen carpet provided after the work of N.D.M.C. around these quarters is over. The surroundings where these constructed quarters are occupied have been cleared of the building materials. Building material is lying only in the area

where the construction activity is still going on.

(b) Yes, Sir. The representation mention *inter-alia* about drains for balconies and staircases, warping of doors, numbering of quarters, inadequacy of water supply, provision of dust bins, provisions of additional fans in the quarters, provision of sweepers for common areas and faulty working of enquiry office. The points have already been examined and remedial action is being taken wherever necessary.

(c) Area of ventilation is adequate and in keeping with building bye-law. Materials used in the work are not substandard. Minor defects in buildings are being attended to.

(d) The whole area is under redevelopment. As soon as the building activities are over, the development of parks and lawns will be taken up.

Shortage of D.M.S. Milk

4041. SHRI YAGYA DATT SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether D.M.S. is unable to cope with the milk supply in Delhi at present;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to meet the demand?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The installed handling capacity of the D.M.S. is 3.75 lakh litres of milk per day and the demand for milk in Delhi substantially exceeds the installed capacity of the D.M.S. Therefore second dairy with a handling capacity of 4 lakh litres of milk per day has already been set up at Patparganj.

उत्तर प्रदेश में मुर्गी पालन, सुअर-पालन, भेड़ भैंस तथा संकर नस्ल की गाय पालन की योजनाएँ

4042. श्री बया राम शास्त्री : क्या कृषि और सिंचाई मंत्री यह बतान की कृपा करेंगे कि उत्तर प्रदेश के किन किन स्थानों में केन्द्रीय सरकार के अधीन मुर्गी पालन और सुअर पालन तथा भेड़, भैंस और संकर नस्ल की गाय पालन की योजनाएँ चल रही हैं।

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : केन्द्रीय अथवा केन्द्रीय प्रायोजित क्षेत्र में उपयुक्त किस्म की महत्वपूर्ण परियोजनाओं का उल्लेख नीचे दिया गया है :—

1. एक बड़ा भेड़ प्रजनन फार्म (भैंसोरा, जिला वाराणसी)।
2. छोटे/सोमान्त किसानों तथा कृषि श्रमिकों को लाभ पहुंचाने वाले विशेष पशु-पालन व उत्पादन कार्यक्रम निम्न-लिखित रूप से क्रियान्वित किए जा रहे हैं :—
 - (क) संकर जनित बछड़े/श्रोसर पालन (लखनऊ, कानपुर, मेरठ, रायबरेली, मुजफ्फरनगर, प्रतापगढ़, और मथुरा जिले)।
 - (ख) कुक्कुट, पालन (लखनऊ, कानपुर, मेरठ, हमीरपुर, बांदा, जालोन, वाराणसी, गोरखपुर, मुरादाबाद, मिर्जापुर और इलाहाबाद जिले)।
 - (ग) सुअर पालन एकक (मेरठ, प्रतापगढ़, हमीरपुर तथा बदायूं जिले)।
 - (घ) भेड़ पालन योजना (वाराणसी, मिर्जापुर, बांदा, जालोन, इलाहाबाद, जौनपुर तथा हमीरपुर जिले)।
3. साहीवाल नस्ल के पशुओं के लिए नस्ल परीक्षण एकक (चक गंजारिया, लखनऊ)।
4. डानिडा, महायता के अन्तर्गत हिमालयीय केन्द्र (चक गंजारिया, लखनऊ)।
5. शूद्र नस्ल के होल्मटीन प्रेशियन पशुओं के रख-रखाव के लिए केन्द्रीय पशु प्रजनन फार्म (प्रदेश नगर, लखीमपुर खीरी)।
6. क्रमशः हस्तिना तथा मुर्गा नस्ल की गायों और भैंसों के सम्बन्ध में 22 दूध अभिलेखन केन्द्रों वाली केन्द्रीय पशु-पुष्टि परीक्षण योजना (मेरठ, बुलन्दशहर तथा मुजफ्फरनगर के पश्चिमी जिलों में)।